

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE  
JAMMU

ORDER

No: 100

Dt: 21/08/2020

**Subject:- Re-Constitution of Gender Sensitization Local Complaints Committee (GSLCC) under Gender Sensitization and Sexual Harassment of Women at High Court and Subordinate Courts of J&K State ( Prevention, Prohibition and Redressal Regulations, 2016, for District Jammu.**

A committee vide this office Order No. 9237/PDSJ/J dated 21.08.2018 was constituted in compliance to the directions of the Hon'ble High Court of J&K issued vide notification No. 320 dated 09.05.2017. The term of the said "GSLCC" constituted vide aforesaid order expired on 20.08.2020, therefore, a fresh committee consisting of following members is hereby constituted to receive the complaints of harassment of women with regard to indecency, indignity and disrespect at workplace and for the matters therewith or incidental thereto.

S.No	Name and Address	Designation in GSLCC
1	Ms. Nighat Sultana, Addl. District Judge, Commercial Court, Jammu	Presiding Officer
2	Ms. Smriti Sharma, Sub Registrar, Jammu	Member
3	Ms. Seema Anand, Advocate	Member Secretary
4	Mr. Sushil Sharma, Advocate	Member
5	Ms. Pamma Bhat, Section Officer, District Court Jammu	Member
6	Ms. Prem Lata, Section Officer, 1 <sup>st</sup> Addl. District Court, Jammu	Member

The term of the members of the GSLCC shall be two years in terms of Rule 8 of the aforesaid regulations. The committee shall perform its functions and duties as per the procedure prescribed in the aforesaid regulations.

No: 860-864/PDSJ/J

Date: 21/08/20

(Sanjeev Gupta)  
Pr. Dist. & Sessions Judge  
Jammu

Copy to:-

1. Registrar General, Hon'ble High Court of J&K at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr Justice Rajesh Bindal, Hon'ble High Court of J&K (Administrative Judge for Jammu District) at Jammu for information of His Lordship.
3. All Concerned members for information.
4. Notice Boards
5. Office Record File.

Pr. Dist. & Sessions Judge  
Jammu